

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/760/2023, IA (IBC)/289/2023 in Company Petition IB/218/2022</b>
<b>NAME OF THE COMPANY</b>	<b>NCC Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Axis Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>NCC Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/760/2023**

**Present:** Ld. Counsel Mr. Kailash Nath for the Applicant.

Ld. Counsel Ms. Rithika Reddy for the Respondent.

At the request of the Ld. Counsel for the Applicant, matter is adjourned on the plea that the settlement talks are going on and the matter is likely to be settled by the next date of hearing. **Matter is adjourned to 27.03.2024.**

**IA (IBC)/289/2023**

**Present:** Ld. Counsel Ms. Rithika Reddy for the Applicant.

Ld. Counsel Mr. Kailash Nath for the Respondent.

At the request of the Ld. Counsel for the Respondent, matter is adjourned on the plea that the settlement talks are going on and the matter is likely to be settled by the next date of hearing. **Matter is adjourned to 27.03.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**